

Urban Development Schemes for Calcutta Municipal Area

1518. SHRI TRIDIB KUMAR CHAUDHARI: Will the Minister of HEALTH, FAMILY PLANNING AND URBAN DEVELOPMENT be pleased to state:

(a) whether the attention of Government has been drawn to the complaint that many inadequately developed schemes in the Calcutta Municipal area, like the Regent State Development Scheme of the Development Department of the Government of West Bengal, is causing great inconvenience to the local people who hold residential plots and residential buildings under these schemes;

(b) why the areas included under these development schemes have not been handed over to the Calcutta Corporation so as to provide all normal urban amenities to the people living in these areas; and

(c) the number of such development schemes in Calcutta Municipal area undertaken by the West Bengal Government which have not been taken over by the city Corporation?

THE DEPUTY MINISTER IN THE MINISTRY OF HEALTH, FAMILY PLANNING AND URBAN DEVELOPMENT (SHRI B. S. MURTHY): (a) to (c). The information is being collected and will be laid on the Table of the Sabha.

Ghataprabha Project Mysore

1519. SHRI M. N. NAGHNOOR: Will the Minister of IRRIGATION AND POWER be pleased to state:

(a) the cost of Ghataprabha Project in Mysore and the irrigable area under this project;

(b) the amount spent so far thereon;

(c) the amount provided during the current year and proposed to the earmarked during the Fourth Five Year Plan; and

(d) the steps taken by Government to expedite the project?

THE DEPUTY MINISTER IN THE MINISTRY OF IRRIGATION AND POWER (SHRI SIDDHESHWAR PRASAD): (a) The Ghataprabha Project comprises two stages. The estimated cost of Stage I is Rs. 5.8 crores and the revised estimated cost of Stage II is Rs. 35 crores. The ultimate irrigation benefit for both the stages is 3 lakh acres.

(b) Stage I of the Project is almost complete. The expenditure on Stage II up to the end of March, 1968, was about Rs. 10 crores.

(c) A tentative provision of Rs. 2 crores has been made for earmarked Central loan assistance to the Government of Mysore for Stage II of the Project during the current financial year. The Fourth Five Year Plan is yet to be finalised.

(d) Earmarked Central loan assistance is being given to the Government of Mysore from 1967-68 onwards to expedite the execution of the Project.

Kabini Project in Mysore

1520. SHRI M. N. MAGHNOOR: Will the Minister of IRRIGATION AND POWER be pleased to state:

(a) when the Kabini Project in Mysore was sanctioned;

(b) the cost thereof;

(c) the area under irrigation of this project; and

(d) the funds provided for early completion of the Project?

THE DEPUTY MINISTER IN THE MINISTRY OF IRRIGATION AND POWER (SHRI SIDDHESHWAR PRASAD): (a) to (c). The Kabini Project was approved in April, 1958, for an estimated cost of Rs. 2.5 crores to irrigate an area of 20,000 acres.